

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No.233/252/ND/2018

In the matter of:

M/s. Credible Agro & Land Limited

...Appellant

SECTION: Under Section 252.

Order delivered on 24.05.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

For the Appellant

Uma Verma CS & Monali CS
Mukesh Kumar Adv.

Stng. Counsel for ITD

Lakshmi Gurung, Adv.

ORDER

Ld. Counsel for the appellant states that the service on the income tax is complete. Ld. Counsel for the income tax says that the concerned AO is from Faridabad and seeks time to take instructions to file reply. Two weeks time is granted to file reply with a copy in advance to the other side. ROC has already filed reply. For further consideration on 11th July, 2018.

Ritu


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**